

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 222 of 2012 &  
IA No. 364 of 2012**

**Dated: 14<sup>th</sup> December, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Reliance Industries Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

Counsel for the Appellant (s): Dr. A.M. Singh Sr. adv.  
Mr. Gaurav Mitra  
Mr. Amit Bhandari  
Mr. R. Sasi Prabhu

Counsel for the Respondent(s): Mr. Vipul Sharda  
Mr. Saurav Agarwal

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 364 of 2012 returnable on 15.1.2013. Dasti Service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter for hearing the I.A. No. 364 of 2012 on **15.1.2013**  
**at 2:30 p.m.**

**(Nayan Mani Borah)  
Technical Member  
Sm/Rt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**